NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP 107/17	Hearing	433(e) / 433(f)	Cummins Generator Technologies India Pvt. Ltd., Vs RA Power Gen Engineers Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. Nikhil Joy 8551967974	Petitiones - Cummins India	likling
Crest Law Partners		

Counsel for petitioner is present. He requested time to comply with the relevant provisions of I&B Code. He is also directed to intimate the name of the IRP after obtaining the consent of the IRP.

List it on 19.07.2017.

MEMBER (J)

MEMBER (T)